NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	For Hearing	237 (b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. LAKSHMI MENON

For C.K Nandalumar

Law Chambers

(Cronus

Investments)

(9880073412)

Counsel for petitioner is present. She has filed a memo along with service of notice on OL. Representative of OL office is present. Petitioner counsel is directed to serve copy of the petition also on the OL.

List it for filing report, if any by OL on 25.10.2017.

MEMBER (J)